

DECLARATION OF ASSETS & LIABILITIES BY

RAVI JYOTI KUMAR

MEMBER OF BIHAR VIDHAN SABHA

I RAVI JYOTI K. son of Sree BHIM SINGH, age 47 Vill Deep Nagar
Distt NALANDA (Bihar) give hereinbelow the details of the assets (immovable,
Movable, bank balance, etc) of my self & my wife.
Inherited ancestral agricultural, non & agricultural land, residential building at -----
are also given below.

A Details of Immovable assets as on 31.08.2016

S. No.	DESCRIPTION	SELF	WIFE	Dependent
(i)	Cash	30000/-	35000/-	-
(ii)	Deposit in Banks, Financial institutions & Non-banking Financial Companies. SBI Vidhan Sabha, ----- SBI Vidhan Sabha, Patna M.B. Gramin Bank, ----- State Bank Of India, ----- Bonds debentures & Shares in Companies, Mutual Fund	500000/- 700000/- 15283/- 75005/- 80000/-	500000/-	200000/-
(iii)	Other Financial Instruments, NSS, Postal Savings, LIC etc. KVS KVP SBI Life LIC	NCC-10000/- LIC-35751/- LIC-25000/- UTI-30000/-	30000/-	70000/-
(iv)	Moter Vehicles	1BR-21M-6002 2-BR-1P5002 2-BR-1P5002	-	-
(v)	Jewellery (Details of Weight & Value)	1.50 gram Gold-120000/- 2-stone 2.44 47000/-	Gold-180000 25000 600 mm silver	300 mm Gold 1 kg silver 50 mm diamond
(vi)	Revolver Rifle	Rifle 47000/-	-	-
(vii)	Other Assets, such as values of claims/interest	vehicle loan still loan TIV watches	Watch	-

PATNA

Sign.

Ravi

5166(2)
23/9/16
31.8.16
23.9.16
23.9.16

B. Details of Immovable assets as on -----2014

S.No.	DESCRIPTION	SELF	WIFE	Dependent
(i)	Agricultural Land Location (s) Extent (Total Measurement) Current market Value	① Katta no 399 katta no. - 864 ② Katta - 578 katta - 5732 6.250 NAINDA.	-	-
(ii)	Non-Agricultural Land Location (s) Survey (Khata) number (s) Extent (Total measurement) Current market Value	-	-	-
(iii)	Bulldngs (Commercial & Residential) Location: Residential (a)&(b) Survey (Khata) number (s) Extent (Total measurement) Current market value	4 Parg. ment 2 Bed room st (BUT not handing)		
(iv)	House/Apartments etc. Location: ----- Survey number(s) Extent (Total measurement) Current market value -----			
(v)	Others			

PATNA

Sign.

Pam

I give hereinbelow the details of my liabilities/overdues to public financial institution and government dues: as on dated ----- 2016-17

S.No.	Name and Address of Bank/ Financial institution(s) Department(s)		
(a) (i)	Loans from Banks;	N/A	
(ii)	Loans from financial institutions	N/A	
(iii)	Government dues:-		
	(a) Bihar Vidhan Sabha	N/A	
	(b) Telephone Office, Patna	N/A.	
	Others	N/A.	
(b) (i)	Income Tax including surcharge (Also indicate the assessment year upto which income Tax Return filed. Give also Permanent Account Number (PAN))	IT return acknowledged - government attached 2016-17.	
(ii)	Wealth Tax (Also indicate the assessment year upto which wealth Tax return filed.)	N/A	
(iii)	Sales Tax (Only in case of proprietary business)	N/A	
(iv)	Property Tax	N/A.	

PATNA

Sign.


INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-2A, ITR-3, ITR-4S (SUGAM), ITR-4, ITR-5, ITR-6, ITR-7 transmitted and verified electronically]

Assessment Year

2016-17

PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION	Name		PAN		
	RAVI JYOTI KUMAR		AFHPK0953N		
	Flat/Door/Block No	Name Of Premises/Building/Village		Form No. which has been electronically transmitted	
	H/O BHIM SINGH				
	Road/Street/Post Office	Area/Locality		ITR-1	
	LAHERIASARAI	R S TANK NAVTOLIA			
	Town/City/District	State	Pin	Status Individual	
	DARBANGA	BIHAR	846001	Aadhaar Number	
	Designation of AO(Ward/Circle) ITO WARD 3(2), DARBANGA			Original or Revised ORIGINAL	
	E-filing Acknowledgement Number 436060140050916		Date(DD/MM/YYYY) 05-09-2016		
COMPUTATION OF INCOME AND TAX THEREON	1	Gross total income		1	533739
	2	Deductions under Chapter-VI-A		2	150000
	3	Total Income		3	383740
	3a	Current Year loss, if any		3a	0
	4	Net tax payable		4	11715
	5	Interest payable		5	122
	6	Total tax and interest payable		6	11837
	7	Taxes Paid	a Advance Tax	7a	0
			b TDS	7b	5547
			c TCS	7c	0
			d Self Assessment Tax	7d	6290
			e Total Taxes Paid (7a+7b+7c+7d)	7e	11837
	8	Tax Payable (6-7e)		8	0
9	Refund (7e-6)		9	0	
10	Exempt Income	Agriculture			
		Others		294837	

The return has been electronically uploaded on 05-09-2016 from IP address 117.197.70.68 and has been electronically verified by RAVI JYOTI KUMAR in the capacity of _____ having PAN AFHPK0953N on 05-09-2016 09:12:39 from IP address 117.197.70.68 at DARBANGA using Electronic Verification Code MBYX2G9PU3 generated through e-Filing OTP mode.

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

Name of Assessee	RAVI JYOTI KUMAR	Assessment Year	2016-2017
Father's Name	BHIM SINGH	Year Ended	31.3.2016
Address	H/O BHIM SINGH R S TANK NAVTOLIA LAHERIASARAI DARBANGA BIHAR 846001	Date of Birth	07/05/1969
Status	Individual	Sex	Male
Ward	ITO WARD 3(2), DARBANGA		
PAN	AFHPK0953N		
Residential Status	Resident		
A.O. Code	PTN-W-029-02		
Filing Status	Original		
Bank Name	State Bank of India, BIHAR SHARIF, MICR:803002002, A/C NO:30122755440, Type: Saving, IFSC Code: SBIN0000042		

Computation of Total Income

Income from Salary (Chapter IV A)

511765

OFFICE OF THE SP NALANDA

Salary	404385	
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404385

Less:

WA u/s 10(14)(i) Exempt	420	
-------------------------	-----	--

CA u/s 10(14) Exempt	4200	
----------------------	------	--

4620

399765

BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT BHAWAN BELLY ROAD
PATNA BIHAR-800001

Salary	112000	
--------	--------	--

HRA	78617	
-----	-------	--

CA	19200	
----	-------	--

OTHERS	192400	
--------	--------	--

402217

Less:

HRA u/s 10(13A) Exempt	78617	
------------------------	-------	--

CA u/s 10(14) Exempt	19200	
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OTHERS u/s 10(14) Exempt	192400	
--------------------------	--------	--

290217

112000

Gross Salary

511765

Income from Other Sources (Chapter IV F)

21974

Interest on F.D.R.	14560	
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INTEREST FROM BANK & OTHERS	6894	
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Int. on Nsc Rs.5000 3rd Year @ 10.40% F.Y. 2012-2013	520	
--	-----	--

21974

Gross Total Income

533739

Less: Deductions (Chapter VI-A)

u/s 80C

L.I.P.	35761	
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Mutual Fund	200000	
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Interest on N.S.C.	520	
--------------------	-----	--

G.P.F.	10000	
--------	-------	--

ICICI Prudential Insurance	25000	
----------------------------	-------	--

GIC	210	
-----	-----	--

Total	271491	150000
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Total Income	383739
Round off u/s 288 A	383740
Income Exempt u/s 10	294837
Tax Due	13374
Rebate u/s 87A	2000
	11374
Educational Cess	341
	11715
T.D.S.	5547
	6168
Interest u/s 234 A/B/C	122
Deposit u/s 140A	6290
Tax Payable	0

Interest Charged	(Rs.)	T.D.S./ T.C.S. From	(Rs.)
u/s 234A (2 Month)	122	Non-Salary(as per Annexure)	1547
		Salary(as per Annexure)	4000

Interest calculated upto September,2016, Due Date for filing of Return July 31, 2016, Due date extended to 05/09/2016 F.NO.228/196/2016/ITA.II DT. 28.07.2016

Prepaid taxes (Advance tax and Self assessment tax)26 AS Import Date:05 Sep 2016

Sr.No.	BSR Code	Date	Challan No	Bank Name & Branch	Amount
1	0004329	05/09/2016	00216	STATE BANK OF INDIA INTERNET BANKING	6290
Total					6290

Details of T.D.S. on Non-Salary(26 AS Import Date:05 Sep 2016)

S.No	Name of the Deductor	Tax deduction A/C No. of the deductor	Total Tax deducted	Amount out of (4) claimed for this year	Section
1	STATE BANK OF INDIA	PTNS02959F	39	39	194A
2	STATE BANK OF INDIA	PTNS02959F	39	39	194A
3	STATE BANK OF INDIA	PTNS02959F	69	69	194A
4	STATE BANK OF INDIA	PTNS02959F	43	43	194A
5	STATE BANK OF INDIA	PTNS02959F	33	33	194A
6	STATE BANK OF INDIA	PTNS02959F	38	38	194A
7	STATE BANK OF INDIA	PTNS02959F	1273	1273	194A
8	STATE BANK OF INDIA	PTNS02959F	1	1	194A
9	STATE BANK OF INDIA BIHAR VIDHAN MANDAL BRANCH PAT	PTNS03710A	12	12	194A
TOTAL				1547	

Details of T.D.S. on Salary(26 AS Import Date:05 Sep 2016)

S.No	Name of the employer	Tax deduction A/C No. of the deductor	Income chargeable under the head Salaries	Tax deducted at source u/s. 192(1)
1	OFFICE OF THE S P NALANDA	PTNO00224A	216352	4000
TOTAL				4000

Bank Account Detail

S. No.	Bank	Address	Account No	MICR NO	IFSC Code	Type
1	State Bank of India	BIHAR SHARIF	30122755440	803002002	SBIN0000042	Saving
2	HDFC Bank Ltd	DARBANGA	07621930000301	846240002	HDFC0000762	Saving
3	ICICI Bank Ltd	SUMITRA SADAN, PATNA	040401005612	800229004	ICIC0000404	Saving
4	Axis Bank	BORING ROAD, PATNA	367010100024842	800211003	UTIB0000387	Saving

Signature
(RAVI JYOTI KUMAR)

RITESH RASTOGI, Advocate

Tax Payer Counterfoil

PAN **AFHPK0953N**

Received from : RAVI JYOTI KUMAR

Rs : **6290/-**

(in words) : Six Thousand And Two
Hundred And Ninety Rupees Only

Drawn On : **Internet Banking through SBI**

PAN ON ACCOUNT OF INCOME TAX
ON: Major Head : OTHER THAN
COMPANIES TAX[0021]
Minor Head : SELF ASSESSMENT TAX
[300]

For the assessment year : 2016-17



भारतीय स्टेट बैंक
State Bank of India
The Banker to Every Indian

Payment Status : **Success**

SBI Ref No. : IKC2856660

	BSR Code	Tender date	Challan No
CIN	0004329	050916	00216

Date of
challan : 05-09-2016

State Bank of India
Bangalore Focal Point Branch
Bangalore
(Internet Collection Center)

Close



Post Bag No.2, Electronic City Post Office, Bangalore-560100

सिफ १८४०५२५२२२५, १८००१०३४४५५ (टीसबली) ०८० ३२५४५५००

Telephone: 18004252229, 10001034455 (Toll Free) or 080-22546500

अध्याय 2 अधिनियम 1981 से भाग 143(1) से हटा दिया गया

INTIMATION U/S 143(1) OF THE INCOME TAX ACT, 1961

Name & Address: RAVI JYOTI KUMAR BP OFFICE COLLECTORATE CAMPUS BIHAR SHARIF AMBER NALANDA BIHAR 809101 INDIA Ph:919431402749		नाम और पता रावी ज्योति कुमार बपबी ऑफिस गानेशपुराई कैम्पस अम्बर नालंदा बिहार 809101 INDIA फोन 919431402749		
Sex: Gender:	प्राथमिक वर्ष: A.Y.	आई टि आई प्रकार: ITR Type:	ऑर्डर की तिथि: Date of Order:	ऑन लाइन संदर्भ: Communication Reference No:
MALE	2015-16	ITR-1 ORIGINAL	12-01-2015	CPC/1516/A1/1538712420
स्थिति: Status:		ऑर्डर का अनुक्रम संख्या: Refund Sequence No:		
INDIVIDUAL		7580377203		
स्थिति: Status:		ई फाइलिंग प्रमाणिक संख्या: E-Filing Acknowledgement No:		
INDIVIDUAL		812139840230915		
आवधिक स्थिति: Residential Status:		मूल रिटर्न की फाइलिंग करने की तिथि: Due Date for Filing Original Return:		फाइलिंग करने की तिथि: Date of Filing Return:
RESIDENT		07-09-2015		23-09-2015
				आईटीआई संख्या: PAN:
				AFHPK0953N

आयुः ६५ वर्षावधौ।

INCOME TAX COMPUTATION (IN RUPEES)

क्र. संख्या	विवरण	विवरण देने वाले स्रोत	अनुदाता द्वारा प्राप्त विवरणों में दिए जाते हैं	आय 143(1) के अधीन संगणित
Sl.No.	Particulars	Reporting Heads	As Provided by Taxpayer in Return of Income	As Computed Under Section 143(1)
1	आय स्रोत	वेतन से आय INCOME FROM SALARY	6,95,152	6,95,152
2		गृह संपत्ति से आय INCOME FROM HOUSE PROPERTY	-44,216	-44,216
3		अन्य स्रोतों से आय INCOME FROM OTHER SOURCES	47,875	47,875
4	अनुदाता VI ए के अधीन कुल कटौतियाँ	संगणित कुल आय GROSS TOTAL INCOME (8+1+2+3)	6,98,811	6,98,811
5		80C	1,50,000	1,50,000
6		80CCC	0	0
7		80CCD (1) (Employees Contribution)	0	0
8		80CCD (2) (Employers Contribution)	0	0
9		80CCG	0	0
10		80D	0	0
11		80DD	0	0
12		80DDb	0	0
13		80E	0	0
14		80EE	0	0
15		80G	0	0
16		80GG	0	0
17		80GGA	0	0
18		80GGC	0	0

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*NOTE: Always attach Communication Reference Number, Date of Order and PAM

[illegible]

15161680173000

आपकी आय संख्या PAN:	नाम Name	वितरण वर्ष A.Y.	आदेश की तिथि Date of order
AFHPK0953N	RAVI JYOTI KUMAR	2015-16	12-01-2016

क्रम संख्या Sl.No.	विवरण Particulars	विवरण देने वाले कोड Reporting Heads	कारदाता द्वारा आय विवरणी में दिए गये As Provided by Taxpayer in Return of Income	खंड 143(1) के तहत गणित As Computed Under Section 143(1)
19		80QGB	0	0
20		80RRB	0	0
21		80TTA	0	0
22		80U	0	0
23		अनुदान - VI ए के अंतर्गत कुल अधिकृत TOTAL DEDUCTIONS UNDER CHAPTER VIA (Total of 8 to 22)	1,50,000	1,50,000
24		अंतिम आय कुल अंक TOTAL INCOME AFTER DEDUCTIONS 24=(5-23)	5,48,810	5,48,810
25		कुल आय पर कर TAX PAYABLE ON TOTAL INCOME	34,762	34,762
26		रूट 87A Rebate u/s (87A)	0	0
27	कर की अधिकतम TAX DETAILS	रूट के बाद आयकर Tax Payable after Rebate 27=(25-26)	34,762	34,762
28		अतिरिक्त (27 पर) Surcharge on (27)	0	0
29		मध्यमिक एवं उच्च मध्यम शिक्षा पर शिक्षा छूट EDUCATION CESS (SECONDARY & HIGHER) on: (27+28)	1,043	1,043
30		कर पर कुल आयकर GROSS TAX LIABILITY BEFORE TAX RELIEF 30=(27+28+29)	35,805	35,805
31	कर राशि TAX RELIEF	खंड 89 के अंतर्गत राशि RELIEF U/S 89	0	0
32	कुल आय कर योग्य TOTAL INCOME TAX LIABILITY	कुल आय कर योग्य TOTAL INCOME TAX LIABILITY 32=(30-31)	35,805	35,805
33	संयोज्य आय INTEREST PAYABLE	234A के अंतर्गत आय 234A INTEREST	0	0
34		234B के अंतर्गत आय 234B INTEREST	0	0
35		234C के अंतर्गत आय 234C INTEREST	0	0
36		कुल आयकर योग्य TOTAL INTEREST LIABILITY 36=(33+34+35)	0	0
37		सकल आय कर योग्य AGGREGATE INCOME TAX LIABILITY 37=(32+36)	35,805	35,805
38	अग्रिम कर PRE-PAID TAXES	टी डी एस TDS	38,697	38,697
39		अग्रिम कर ADVANCE TAX	0	0
40		स्वयं निर्धारण कर SELF ASSESSMENT TAX	0	0
41		कुल अग्रिम कर TOTAL TAX CREDIT 41=(38+39+40)	38,697	38,697
42		प्रतिफल राशि REFUND AMOUNT 42=(41-37)	2,890	2,892
43	प्रतिफल REFUND	अवकाश के कारण देरी (महीने में) DELAY ATTRIBUTABLE TO TAX PAYER (IN MONTHS)	N/A	1
44		प्रतिफल पर चार - 244A के अंतर्गत आय INTEREST U/S 244A ON REFUND (on item 41 above)	N/A	0

कराही खाता संख्या AFHPK0953N	PAN: RAWL JYCTI KUMAR	नाम RAWL JYCTI KUMAR	वितरण वर्ष A. Y. 2015-16	ऑर्डर के तिथि Date of order 12-01-2016
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क्रम संख्या Sl.No.	विवरण Particulars	विवरण देने वाले शीर्षक Reporting Heads	करदाता द्वारा आय विवरण में दिए गये As Provided by Taxpayer in Return of Income	धारा 143(1) के तहत गणना As Computed Under Section 143(1)
45	धारा 244A के तहत आय सेट ऑफ TDS DEDUCTED ON INTEREST PAID USD 244A (अनु. 43 में 2009 के तहत आय सेट ऑफ)		N/A	0
46	कुल आय सेट ऑफ TOTAL INCOME TAX REFUND	40+(42+44-45)	2,890	2,892
47	संदेय राशि TAX PAYABLE NET AMOUNT PAYABLE	47=(37-41)	0	0
48. Total outstanding demand and interest payable under sec220(2) to the extent adjusted with refund amount. (Please refer to the Annexure - Outstanding Demand details attached, to know the outstanding amounts in detail, if any)				0
49. शुद्ध प्रतिफल राशि NET AMOUNT REFUNDABLE				49=(45-48) 2,890
ऑर्डर क्रमांक Refund Sequence No:			7580377203	
50. शुद्ध संदेय राशि NET AMOUNT PAYABLE				50=(37-41) 0
आपकी पहचान संख्या Demand Identification No:				



आपकी पता संख्या	PAN	नाम Name	वित्तीय वर्ष A.Y.	आदेश की तिथि Date of order
AFHPK0963N		RAVI JYOTI KUMAR	2015-16	12-01-2016

Note:

- The Refund, if any, is issued by State Bank of India on behalf of the Income Tax Department. Interest under section 244A of the Income Tax Act, 1961 is computed up to the date of issue of the refund. Refunds will be issued only for amounts exceeding Rs. 100.
- The Refund status details can be obtained from website www.in-ncd.com under "Status of Tax Refunds". In case of any difficulty or delay in the receipt of refund, kindly call the State Bank of India Call Center number 18004259760 to know the status of refund.
- To know the Common Errors that are made while filing Income Tax Return, you may log on to <http://incomeindiaefiling.gov.in> → Help Tab → E - Filing (Common Mistakes in E-Filing).
- To know the Common Errors noticed in E filed rectification requests, you may log on to <http://incomeindiaefiling.gov.in> → Help Tab → Rectification (Common Error).
- Variance in the computation of tax can be generally attributable to:
 - Difference in Date of Birth - for Senior Citizens between the PAN database and the ITR filed
 - Tax is computed based on the Residential Status mentioned in the ITR filed.
 The solution for rectifying the above is to update the PAN Data/ITR details appropriately and then filing a rectification online if necessary.
- Heads of Income not relevant to this ITR may kindly be ignored.
- All amounts mentioned in this information are in Indian Rupees.
- For any further clarification regarding demands adjusted (if any) where the AO (Intimating Demand) (column 6 of the table showing details of adjustments of refund infra) is other than CPC, please contact your current jurisdictional Assessing Officer (AO). In order to know your current jurisdictional Assessing Officer (AO) you may log on to <http://incomeindiaefiling.gov.in> and click on "Know Your Jurisdictional A.O." under "SERVICES" menu.
- Any rectification/correction of the demand can be made only by the Jurisdictional Assessing Officer. CPC cannot carry out any modifications to the above demands nor can it clarify issues regarding these demands.
- In case of Demand, this intimation may be treated as Notice of Demand under section 156 of the Income Tax Act, 1961. Accordingly, you are requested to pay the entire Demand within 30 days of receipt of this intimation. The payment can be made using the printed challan enclosed. The Tax Payment challan is enclosed where the Tax Payable exceeds Rs. 100.
- If there is a loss from house property, it will be reduced from the income from salary/ income from other sources and net income/ Loss shown in the respective heads. Hence, income from House Property is shown as Zero.
- In case, if there is a claim for 89(1) relief, you have to upload form No.10E (at e-filing portal) as per the provisions of Income Tax Act, 1961.
- Chapter VIA deduction is allowed/ restricted as per the provision of the Income Tax Act, 1961.
 - Section 80TTA deduction is allowed to the extent of 'Income from Other Sources'.
- If you are not satisfied with the intimation u/s 143(1), you may seek rectification as per section 154 by filing an online application for rectification, for which details are available on website <http://incomeindiaefiling.gov.in> with your User ID and Password and choosing Rectification Request under My Account section.

Note: Although the records of CPC indicate existence of outstanding demands, no adjustment of the refund towards the same is made in the present order, as the outstanding demand position is awaiting verification by the Assessing Officer. However, this is without prejudice to the right of the Department to recover the demand or adjust the outstanding demand against future refunds if any, in case the demands are verified and found to be valid.

Digitally signed by
The Commissioner
Date: 2016.01.12 10:09:09
Location: KORANGRAPADY SUBHAS

KORANGRAPADY SUBHAS

Assistant Commissioner, Income Tax (CPC)

यह पत्र कंप्यूटर से बना है और इस पर हस्ताक्षर या मुद्रा नहीं है। (This document is computer generated and does not contain signature or stamp.)
 This communication is computer generated and may not contain signature. Where sent by email, this is signed with the digital signature of the Income Tax Department - CPC, which is obtained from a certifying authority under the Information Technology Act, 2008. For any queries, please quote the Communication Reference Number and call on the telephone number provided above.



15161689173002

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-2A, ITR-3, ITR-4S (SUGAM), ITR-4, ITR-5, ITR-6, ITR-7 transmitted and verified electronically]

Assessment Year

2016-17

PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION	Name		PAN	
	SUNITA BHARTI		CELPB3160D	
	Flat/Door/Block No	Name Of Premises/Building/Village		Form No. which has been electronically transmitted
	W/o RAVI JYOTI KUMAR			
	Road/Street/Post Office	Area/Locality		Status Individual
	LAHERIASARAI	RS TANK NAVTOLIA		
	Town/City/District	State	Pin	Aadhaar Number
	DARBANGA	BIHAR	846001	
	Designation of AO(Ward/Circle) ITO WARD 6(1), PATNA			Original or Revised ORIGINAL
	E-filing Acknowledgement Number 436050010050916		Date(DD/MM/YYYY) 05-09-2016	
COMPUTATION OF INCOME AND TAX THEREON	1	Gross total income	1	253337
	2	Deductions under Chapter-VI-A	2	0
	3	Total Income	3	253340
	3a	Current Year loss, if any	3a	0
	4	Net tax payable	4	0
	5	Interest payable	5	0
	6	Total tax and interest payable	6	0
	7	Taxes Paid		
	a	Advance Tax	7a	0
	b	TDS	7b	0
c	TCS	7c	0	
d	Self Assessment Tax	7d	0	
e	Total Taxes Paid (7a+7b+7c+7d)	7e	0	
8	Tax Payable (6-7e)	8	0	
9	Refund (7e-6)	9	0	
10	Exempt Income	Agriculture		
		Others		

The return has been electronically uploaded on 05-09-2016 from IP address 117.197.70.68 and has been electronically verified by SUNITA BHARTI in the capacity of _____ having PAN CELPB3160D on 05-09-2016 07:28:12 from IP address 117.197.70.68 at DARBANGA using Electronic Verification Code MBYX2094Q3 generated through e-Filing OTP mode.

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

Name of Assessee	SUNITA BHARTI	Assessment Year	2016-2017
Father's Name	RAJENDRA PASWAN	Year Ended	31.3.2016
Address	W/o RAVI JYOTI KUMAR R S TANK NAVTOLIA LAHERIASARAI DARBANGA BIHAR 846001	Date of Birth	05/05/1982
Status	Individual	Sex	Female
Ward	ITO WARD 6(1), PATNA		
PAN	CELPB3160D		
Residential Status	Resident		
Particular of Business	TUITION & COACHING		
A.O. Code	PTN-W-026-01		
Filing Status	Original		
Bank Name	State Bank of India, BIHAR SHARIF, MICR:803002002, A/C NO:34876499747 ,Type: Saving, IFSC Code: SBIN00000042		

Computation of Total Income

Income from Business or Profession (Chapter IV D) **236954**

NET AFTER ALL EXPENSES	236954
Total	<u>236954</u>

Income from Other Sources (Chapter IV F) **16383**

INTEREST FROM OTHERS	<u>16383</u>
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Gross Total Income **253337**

Total Income	<u>253337</u>
Round off u/s 288 A	253340

Tax Due (Exemption Limit Rs. 250000)	334
Rebate u/s 87A	<u>334</u>

Tax Payable	0
Due Date for filing of Return July 31, 2016	0

Due date extended to 05/08/2016 F.NO.225/195/2016/ITA.II DT. 29.07.2016

Signature

(SUNITA BHARTI)

RITESH RASTOGI, Advocate

FORM ITR-V		INDIAN INCOME TAX RETURN VERIFICATION FORM		Assessment Year 2015 - 16	
PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION		[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-2A, ITR-3, ITR-4S (SUGAM), ITR-4, ITR-5, ITR-7 transmitted electronically without digital signature] . (Please see Rule 12 of the Income-tax Rules, 1962)			
		Name RAVI JYOTI KUMAR		PAN AFHPR0653N	
Flat/Door/Block No SP OFFICE		Name Of Premises/Building/Village COLLECTORHATE CAMPUS		Form No. which has been electronically transmitted ITR-1	
Road/Street/Post Office BIHAR SHARIF		Area/Locality AMBER		Status Individual	
Town/City/District NALANDA		State BIHAR		Aadhaar Number 883101	
Designation of AO (Ward / Circle) ITO WARD 3(2), DARRANGA				Original or Revised ORIGINAL	
E-filing Acknowledgement Number 8121398402.00015				Date (DD-MM-YYYY) 23-09-2015	
1 Gross Total Income		1		698811	
2 Deductions under Chapter-VI-A		2		150000	
3 Total Income		3		548811	
a Current Year loss, if any		3a		0	
4 Net Tax Payable		4		15000	
5 Interest Payable		5		0	
6 Total Tax and Interest Payable		6		15000	
a Advance Tax		7a		0	
b TDS		7b		18000	
c TCS		7c		0	
d Self Assessment Tax		7d		0	
e Total Taxes Paid (7a+7b+7c+7d)		7e		18000	
8 Tax Payable (6-7e)		8		0	
9 Refund (7e-6)		9		18000	
10 Exempt Income		Agriculture Others		10 85%	
VERIFICATION					
I, RAVI JYOTI KUMAR, son/daughter of BIHIM SINGH, holding Permanent Account Number AFHPR0653N, solemnly declare to the best of my knowledge and belief, the information given in the return and the schedules therein which have been transmitted electronically by me vide acknowledgement number mentioned above is correct and complete and that the amount of total income and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income chargeable to income-tax for the assessment year relevant to the assessment year 2015-16. I further declare that I am making this return in my capacity as _____ and I am also competent to make this return and verify it. Sign here _____ Date 23-09-2015 Place BIHAR SHARIF					
If the return has been prepared by a Tax Return Preparer (TRP) give further details as below:					
Identification No. of TRP		Name of TRP		Counter Signature of TRP	
_____		_____		_____	
For Office Use Only Receipt No.		Filed from IP address 117.214.65.37			
Date					
Not and signature of receiving official					
Please send the duly signed Form ITR-V to the Income Tax Department - (PC), Post Bag No - 1, Electronic City Post Office, Bengaluru - 560100, Karnataka, by ORDINARY POST OR AIR MAIL POST ONLY, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income Tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITO (PC) will be sent to the e-mail address (myemailid)@gmail.com.					

Name of Assessee	RAVI JYOTI KUMAR		
Father's Name	BHIM SINGH		
Address	SP OFFICE COLLECTORIATE CAMPUS AMBER BIHAR SHARIF NALANDA BIHAR 803101		
Status	Individual	Assessment Year	2015-2016
Ward	ITO WARD 3(2), DARBANGA	Year Ended	31.3.2015
PAN	AFHPK0953N	Date of Birth	07/05/1969
Residential Status	Resident	Sex	Male
A.O. Code	PTN-W-029-02		
Filing Status	Original		
Bank Name	State Bank of India, BIHAR SHARIF, MICR:803002002, A/C NO:30122755440, Type: Saving, IFSC Code: SBIN0000042		

Computation of Total Income

Income from Salary (Chapter IV A) 695152

SP OFFICE

COLLECTORIATE CAMPUS AMBER BIHAR SHARIF
NALANDA BIHAR-803101

Salary	697152
Other Allowance	1440
House Rent Allowance	7086
	705678

Less:

OTHER ALLOWANCE Exempt	1440	
H.R.A. Exempt u/s 10(13A)	7086	
		8526
		697152

Professional Tax u/s 16(iii)	2000
	695152

Income from House Property (Chapter IV C) -44216

Self Occupied Property

R S TANK NAVTOLIA LAHERIASARAI DARBANGA

Interest u/s 24(b) (44216)	-44216
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Income from Other Sources (Chapter IV F) 47375

Interest on F.D.R.	35763
INTEREST FROM BANK & OTHERS	8634
Int. Nsc Rs. 5000 2nd Year @ 9.56% F.Y. 2012-2013	478
	47875

Gross Total Income 698311

Less: Deductions (Chapter VI-A)

u/s 80C	
L.I.P.	35761
House Loan	41235
Mutual Fund	30000
Interest N.S.C.	478
G.P.F.	26000
(CICI Prudential Insurance	25000
Gic	360
Total	158834
	158834

Total Income 150000

Round off u/s 288 A 548311

548310





TDS

Trusteeship Processing Cell

TRACES

TDS Reconciliation Analysis and Correction Enabling System

Government of India
Income Tax Department

Form 26AS

Annual Tax Statement under Section 203AA of the Income Tax Act, 1961

* See Section 203AA and second provision in Section 203C (b) of the Income Tax Act, 1961 and Rule 31AB of Income Tax Rules, 1962

Permanent Account Number (PAN)	ATWPKD053H	Current Financial PAN		Financial Year	2014-15	Assessment Year	2015-16
Name of Assessee	RAVI KOTI KUMAR						
Address of Assessee	540 BHIM SINGH, VILA, NAYAB 21.5, PO 110075 550045						
	DARDHANGA, BHAR, 34000						

* Where data/status of PAN is on per PAN details. For any changes in data as mentioned above, you may submit request for correction.
 * <http://www.in.und.com/annualform> for more details. In case of discrepancy in status of PAN please contact your Assessing Officer.

* Communications details for TRACES can be updated in 'Profile' section. However, these changes will not be updated in PAN database as mentioned above.

PART - A : Details of Tax Deducted at Source

[All amount entries are in INR]

Sl. No.	Name of Deductor ^a		TAN of Deductor	Total Amount Paid / Credited	Total Tax Deducted ^a	Total TDS Deposited		
1	OFFICE OF THE S P MALANADA COLLECTORIAL CAMPUS NALANDA			PTD00017445	4,37,14,000	3,41,00,000		
Sl. No.	Section ^b	Transaction Date	Status of Booking	Date of Booking	Remarks ^d	Amount Paid / Credited	Tax Deducted ^a	TDS Deposited
1	195	31-Mar-2015	1	30-Jun-2015		1,17,71,000	1,00,00,000	1,00,00,000
2	195	26-Feb-2015	1	29-Jun-2015		3,72,73,000	1,9,00,000	1,9,00,000
3	195	31-Mar-2015	1	30-Jun-2015		1,17,71,000	2,00,00,000	2,00,00,000
4	195	30-Apr-2015	1	30-Jun-2015		1,17,71,000	1,27,50,000	1,27,50,000
5	195	31-Mar-2015	1	30-Jun-2015		1,17,71,000	1,27,50,000	1,27,50,000
6	195	30-Apr-2015	1	30-Jun-2015		1,17,71,000	1,27,50,000	1,27,50,000
7	195	31-Mar-2015	1	30-Jun-2015		1,17,71,000	1,27,50,000	1,27,50,000
8	195	30-Apr-2015	1	30-Jun-2015		1,17,71,000	1,27,50,000	1,27,50,000
9	195	31-Mar-2015	1	30-Jun-2015		1,17,71,000	1,27,50,000	1,27,50,000
10	195	30-Apr-2015	1	30-Jun-2015		1,17,71,000	1,27,50,000	1,27,50,000
11	195	31-Mar-2015	1	30-Jun-2015		1,17,71,000	1,27,50,000	1,27,50,000
12	195	30-Apr-2015	1	30-Jun-2015		1,17,71,000	1,27,50,000	1,27,50,000

Name of Deductor					TAN of Deductor	Total Amount Paid / Credited	Total Tax Deducted ^a	Total TDS Deposited
STATE BANK OF INDIA					PTD00017445	1,17,71,000	1,00,00,000	1,00,00,000
Sl. No.	Section ^b	Transaction Date	Status of Booking ^c	Date of Booking	Remarks ^d	Amount Paid / Credited	Tax Deducted ^a	TDS Deposited
1	195A	31-Mar-2015	1	30-Jun-2015		1,17,71,000	1,00,00,000	1,00,00,000
2	195A	31-Mar-2015	1	30-Jun-2015		1,17,71,000	1,00,00,000	1,00,00,000
3	195A	31-Mar-2015	1	30-Jun-2015		1,17,71,000	1,00,00,000	1,00,00,000
4	195A	31-Mar-2015	1	30-Jun-2015		1,17,71,000	1,00,00,000	1,00,00,000
5	195A	31-Mar-2015	1	30-Jun-2015		1,17,71,000	1,00,00,000	1,00,00,000
6	195A	31-Mar-2015	1	30-Jun-2015		1,17,71,000	1,00,00,000	1,00,00,000
7	195A	31-Mar-2015	1	30-Jun-2015		1,17,71,000	1,00,00,000	1,00,00,000
8	195A	31-Mar-2015	1	30-Jun-2015		1,17,71,000	1,00,00,000	1,00,00,000
9	195A	31-Mar-2015	1	30-Jun-2015		1,17,71,000	1,00,00,000	1,00,00,000
10	195A	31-Mar-2015	1	30-Jun-2015		1,17,71,000	1,00,00,000	1,00,00,000
11	195A	31-Mar-2015	1	30-Jun-2015		1,17,71,000	1,00,00,000	1,00,00,000
12	195A	31-Mar-2015	1	30-Jun-2015		1,17,71,000	1,00,00,000	1,00,00,000

PART - B : Details of Tax Deducted at Source for CSG & FRI

Sl. No.	Name of Deductor			TAN of Deductor	Total Amount Paid / Credited	Total Tax Deducted ^a	Total TDS Deposited
Sl. No.	Section ^b	Transaction Date	Date of Booking	Remarks ^c	Amount Paid / Credited	Tax Deducted ^a	TDS Deposited

No Transactions Present

PART - C : Details of Tax Deducted at Source on Sale of Immovable Property (as per Section 203A of Income Tax Act, 1961)

Sl. No.	Assessment Number	Name of Deductor	PAN of Deductor	Transaction Date	Total Transaction Amount	Total TDS Deposited ^a
Sl. No.	TDS Certificate	Date of Deposit	Status of Booking ^b	Date of Booking	Amount Paid	TDS Deposited
Gross Total Across Deductors						

No Transactions Present

PART - D : Details of Tax Collected at Source

Sl. No.	Name of Collector				TAN of Collector	Total Amount Paid / Debited	Total Tax Collected	TDS TDS Deposited
Sl. No.	Section ^a	Transaction Date	Status of Booking ^c	Date of Booking	Remarks ^b	Amount Paid / Debited	Tax Collected ^a	TDS Deposited

No Transactions Present



Income Exempt u/s 10:

Tax Due

Educational Cess

T.D.S.

Refundable (Round off u/s 288B)

34762

1043

35805

36897

-2892

2890

8526

T.D.S./ T.C.S. From

Non-Salary(as per Annexure)

3881

Salary(as per Annexure)

34816

Details of Exempt Income

S.No. Particulars

Amount

1 H.R.A. Exempt u/s 10(13A)

7088

2 Other Allowance

1440

Total

8526

Due Date for filing of Return July 31, 2015

Due date extended to 07/09/2015 F.NO 225/154/2015/ITA II DT. 02.09.2015

Details of T.D.S. on Non-Salary(26 AS Import Date:23 Sep 2015)

S.No	Name of the Deductor	Tax deduction A/C No. of the deductor	Total Tax deducted	Amount out of (4) claimed for this year	Section
1	STATE BANK OF INDIA	PTNS02959F	35	35	194A
2	STATE BANK OF INDIA	PTNS02959F	35	35	194A
3	STATE BANK OF INDIA	PTNS02959F	156	156	194A
4	STATE BANK OF INDIA	PTNS02959F	160	160	194A
5	STATE BANK OF INDIA	PTNS02959F	310	310	194A
6	STATE BANK OF INDIA	PTNS02959F	630	630	194A
7	STATE BANK OF INDIA	PTNS02959F	304	304	194A
8	STATE BANK OF INDIA	PTNS02959F	298	298	194A
9	STATE BANK OF INDIA	PTNS02959F	204	204	194A
10	STATE BANK OF INDIA	PTNS02959F	137	137	194A
11	STATE BANK OF INDIA	PTNS02959F	180	180	194A
12	STATE BANK OF INDIA	PTNS02959F	1442	1442	194A
	TOTAL			3881	

Details of T.D.S. on Salary(26 AS Import Date:23 Sep 2015)

S.No	Name of the employer	Tax deduction A/C No. of the deductor	Income chargeable under the head Salaries	Tax deducted at source u/s. 192(1)
1	OFFICE OF THE S P NALANDA COLLECTORATE CAMPUS NALANDA	PTND00224A	672135	34816
	TOTAL		672135	34816

Ravi Jyoti Kumar
Signature

(RAVI JYOTI KUMAR)

RITESH RASTOGI, Advocate

